

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No: 3/0

Dated: 14.06.2016

In pursuance of the Advertisement Notification No. 01-CPC-J dated 25.02.2014 and in continuation to the High Court Order No. 117 dated 30.04.2016, the following persons are engaged, on contractual basis, on the posts shown against each of them:

**SYSTEM OFFICERS**

S. No.	Name	Parentage	Residence	Post
1.	Ms. Shivani Gupta	Davinder Mahajan	H. No. 320, Gali Puran Nagar, Near Post Office, New Plot, Jammu.	System Officer in the District Court Kathua.
2.	Roohid Rashid	Ab. Rashid Wani	Chadoora, Budgam	System Officer in the District Court, Rajouri
3.	Saima Farooq	Mohammad Farooq Bhat	Qamarabad, Qamarwari, Srinagar	System Officer in the District Court Poonch
4.	Tanveer Ahmad Lone	Mohd. Sarwar Lone	Sogam Lolab, Kupwara	System Officer in the District Court, Reasi


**SYSTEM ASSISTANTS**

S. No.	Name	Parentage	Residence	Post
1.	Muzaffer Nazir	Nazir Ahmad Dar	Kursu Padshahibagh, Srinagar	System Assistant in the District Court Kishtwar
2.	Saba Zahoor	Zahoor Ahmad	Kokerbagh Zoonimar, Nowshera, Srinagar	System Assistant in the District Court Ramban
3.	Ishfaq Majid Rather	Abdul Majid Rather	Nunner Ganderbal	System Assistant in the District Court Ramban

This engagement of theirs shall be on the same terms and conditions as applied to the existing e-Courts Staff viz:

- 1) That the engagement shall be purely contractual without any right to absorption in the High Court Service.
- 2) That the engagement shall be for a period of two years from the date of issuance of engagement order and subject to periodical assessment of performance.
- 3) That the engaged officials shall report to the respective Pr. District & Sessions Judges within 10 days from the issuance of order of engagement and the joining date will start from the date of reporting.


By Order

  
(M. K. Hanjura)  
Registrar General  
Dated: 14.06.2016

No: 12351-08/N6

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judge \_\_\_\_\_,
6. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar,  
.....for information and necessary action.
7. All Concerned, for information and necessary compliance.
8. Incharge NIC, for uploading the same on the High Court website.
9. Order file.

  
Deputy Registrar (GS)